

045302

The High Court of Kerala

Kochi- 682 031
Dated- 31.5.2019

Proceedings

High Court establishment-Retirement of Sri.Sabu K.Varghese, Registrar (Recruitment & Computerisation) and appointment of Sri.A.V.Pradeepkumar to the post of Registrar (Recruitment & Computerisation)- orders issued.

- Read: 1. G.O.(P) No.183/2012/Fin. dated 26.3.2012.
2. High Court proceedings No.A1-28901/2009 dated 31.3.2012.
3. Government Circular No.43/2019/Fin dated 7.5.2019.

Order No.A5- 21804/2017

1. On attaining the age of superannuation, Sri.Sabu K.Varghese, Registrar (Recruitment & Computerisation), will hand over the charge of his office to Sri.A.V.Pradeepkumar, Additional Registrar (General Administration) on the afternoon of 31.5.2019.

2. Sri.A.V.Pradeepkumar (PEN 600800), Additional Registrar (General Administration), High Court in the scale of pay of Rs 89000-120000 is appointed as Registrar (Recruitment & Computerisation), High Court in the same scale of pay with a compensatory allowance of Rs.1000/- per month w.e.f. 1.6.2019 F.N., vice Sri.Sabu K.Varghese (Sl.No.1) retiring from service on superannuation on 31.5.2019 A.N., as above. Sri.A.V.Pradeepkumar will continue to hold the additional charge of Additional Registrar (General Administration) until further orders.

(By Order)


K. Haripal
Registrar General

To

The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (3 copies)
The Director and Additional Director, Kerala Judicial Academy, Athani
The Joint Registrars, High Court
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
The G (Accounts- I & III) Sections, High Court
The I.T. Section, High Court (for publishing in the High Court Website)
All Sections, High Court.
The Kerala Judicial Academy, Athani.
The A1,A2,A3,A4,A6,A7,A8 & A9 seats, High Court
The Administrative Records Section, High Court
The File/Stock File
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The Honourable Judges